

NOTIFICATIONS

U.T.Chandigarh

| Sr no | Particulars of notification issued by U.T.Chandigarh |
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| 1 | Notification dated 12.03.2010 regarding designation of Principal Magistrate, Juvenile Justice Board. |
| 2 | Notification no.SW3/JJ Act/2017/9717 dated 11.09.2020 regarding re-constitution of Juvenile Justice Board, Chandigarh. |